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Title: The Minister of State in the Ministry of Information and Broadcasting made a statement correcting the reply given on 23.03.2010 to Unstarred Question No. 22 by Shri Gadhvi Mukesh Bhairavdanji, M.P. regarding 'DTH Service of Doordarshan'. \*h

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Sir, I beg to lay the statement correcting the reply given to Part (c) of Lok Sabha Unstarred Question No. 22 for 23<sup>rd</sup> February 2010 asked by Shri Gadhvi Mukesh Bhairavdanji, M. P. regarding "DTH service of Doordarshan".

उपाध्यक्ष महोदय : अब राष्ट्रपति जी के अभिभाषण पर बहस होगी।

â€¦(लवधान)

उपाध्यक्ष महोदय : कृपया, बैठ जाइए।

â€¦(लवधान)

उपाध्यक्ष महोदय : कृपया, सभी बैठ जाइए।

â€¦(लवधान)

MR. DEPUTY-SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally handover slips at the Table of the House within 20 minutes. Only those matters shall be treated as laid of which slips reach the Table, and the rest will be treated as lapsed.

â€¦(लवधान)